

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 144 of 2013**

**Dated : 24<sup>th</sup> October, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M.P. Biomass Energy Developers Association ..... Appellant(s)**

**Versus**

**Madhya Pradesh Electricity Regulatory  
Commission & Anr. .... Respondent(s)**

**Counsel for the Appellant(s): Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. C.K. Rai for R.1  
Mr. Manoj Dubey for R.2**

**ORDER**

At the request of the learned counsel for the Commission, Post the  
matter for hearing on **21.11.2013.**

**(Rakesh Nath)  
Technical Member  
ts/pg**

**(Justice M. Karpaga Vinayagam)  
Chairperson**